

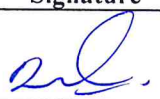
2. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE BENCH


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 249/9/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	IDBI Capital Market & Securities Limited
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narrendar Naik	Advocate	9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Jagdish Kumar	Advocate	9849021570	

ORDER

Heard Mr. M. Vigneswar Reddy, Learned Counsel for the
Petitioner and Mr. G. Bhupesh , Learned Counsel for the
Respondent. Since the Technical Member is on leave Matter
is posted on 09.02.2018.


Member (Judl)